

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 683**  
**TO BE ANSWERED ON JULY 25, 2024**  
**TARGET SET UNDER SBM-U 2.0**

**NO. 683. DR. AMOL RAMSING KOLHE:**  
**SHRI NILESH DNYANDEV LANKE:**  
**SHRI AASHTIKAR PATIL NAGESH BAPURAO:**  
**PROF. VARSHA EKNATH GAIKWAD:**  
**SHRI SANJAY DINA PATIL:**  
**SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:**  
**SMT. SUPRIYA SULE:**  
**SHRI BHASKAR MURLIDHAR BHAGARE:**  
**SHRI BAJRANG MANOHAR SONWANE:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has set any target for the construction of Individual Household Latrines (IHHL), Community Toilets/Public Toilets (CT/PT) and Solid Waste Management(SWM) under Swachh Bharat Mission Urban (SBM-U) 2.0, State/UT-wise and if so, the details thereof;**
- (b) whether the said target has been achieved and if so, the details thereof;**
- (c) the details of funds allocated to Maharashtra State under SBM-U during the last three years;**
- (d) whether any competition has been held for motivating the cities to accelerate implementation of SBM-U and if so, the details thereof;**
- (e) whether less amount has been allocated under SBM-U to the States and if so, the details thereof and the reasons therefor;**
- (f) whether the Government has set any target under the SBM-U and if so, the details thereof;**
- (g) whether the targets and the basic objectives have been achieved by the Government within fixed time limit and if so, the details thereof; and**
- (h) if not, the steps taken/being taken by the Government to achieve the targets at the earliest?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a)&(b), (f) & (g): Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste.**

**So far 63.63 lakh IHHLs have been constructed against the mission target of 51.99 lakh and 6.36 lakh CT/PTs have been constructed against the targeted 5.07 lakh. Regarding solid waste management, the door to door collection is practices in 97.24% of the wards i.e. 93,433 out of the total 96,084 wards and source segregation is being practised in 90.46% of the wards i.e. 86,925 out of total 96,084 wards. Against the 14% in 2014, processing of Municipal solid waste is 78% of the total waste generated per day i.e. waste process is 1,23,612 ton per day (TPD) out of total 1,59,078 TPD of waste generated. Details of targets set and achieved for the construction of Individual Household Toilets (IHHL) and Community/Public Toilets (CT/PT) and Solid Waste Management (SWM) are at Annexure.**

**(c) : Under Swachh Bharat Mission-Urban (SBM-U) funds are allocated for the entire mission period and not on yearly basis. Details of funds allocated and release to the State of Maharashtra is as under:**

<b>Title</b>	<b>Fund allocated</b>		<b>Fund released</b>			
	<b>SBM-U (2014-2021)</b>	<b>SBM-U 2.0 (2021-2026)</b>	<b>2014- 2021</b>	<b>2021- 2022</b>	<b>2022- 2023</b>	<b>2023- 2024</b>
<b>Amount (in crores)</b>	<b>1677.80</b>	<b>3758.50</b>	<b>1298.23</b>	<b>245.22</b>	<b>83.75</b>	<b>625.38</b>

**(d) : To accelerate the implementation of SBM-U, Ministry of Housing and Urban Affair conducts an annual Survey called 'Swachh Survekshan' to encourage a spirit of healthy competition among cities to compete for achieving improved cleanliness in cities and annual rankings of cities are released. In addition, cities also go through annual Open Defecation Free (ODF) and Garbage Free Cities (GFC) certifications through 3rd party agencies.**

**(e) : The allocation of funds under SBM-U has been done on the basis of weightage to the ratio of urban population in each states/UTs to the total urban population, and weightage to the ratio of number of statutory towns in each state/UT to the total number of statutory towns. Keeping in view of the recommendation of 15<sup>th</sup> Finance Commission, the funds distribution to States Urban Local Bodies, the weightage of population and area of state have been changed from 50:50 to 90:10. Additional Central Assistance (ACA) at varying rates of 25%, 33% and 50% to the States/UTs for different population category of cities for setting up of waste processing facilities.**

**(h) : Sanitation is a State subject under 7<sup>th</sup> schedule of the constitution. The 74<sup>th</sup> constitutional amendment mandates the setting up and devolution of powers to Urban Local Bodies (ULBs) as the lowest unit of governance in cities and towns. However, in view of the various challenges faced by cities in efficient municipal solid waste management (MSWM), various forms of support is being provided by Government of India, inter-alia:**

**(i) Additional Central Assistance (ACA) at varying rates of 25%, 33% and 50% to the States/UTs for different population category of cities for setting up of waste processing facilities such as compost, bio-methanation, waste-to-energy, Material Recovery Facility (MRF), Construction & Demolition Waste processing, Mechanical road sweeping, dumpsite remediation, etc. Also ACA is provided for IHHL, CT/PTs, Mechanical desludging vehicles for safe sanitation. Also a new component for Design of faecal sludge treatment plant(FSTP)/Sewage Treatment Plant (STP)-cum-FSTP is also provided for less than 1 lakh population cities under SBM-U 2.0.**

**(ii) Technical support by way of manuals, advisories, designs, protocols covering all aspects of planning, designing and operation and maintenance of waste management.**

**(iii) Funds for Capacity Building (CB) are provided to State and cities to create institutional capacity to effectively implement programmatic interventions to achieve mission objectives.**

**(iv) Funds for Information, Education and Communication (IEC) is also provided to State and cities to ensure awareness creation alongwith large scale citizen outreach to intensify 'Jan Andolan' and institutionalize swachh behavior and related set of actions, towards achieving the vision of Garbage Free cities.**

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**Annexure**

**Annexure referred in reply of part (a),(b),(f)&(g) of Lok Sabha Unstarred Question No. 683 due for reply on 25.07.2024 regarding “Target set under SBM-U 2.0”**

**State-wise/UT-wise details of IHHLs target and constructed**

S. No.	States	IHHLs (units)	
		Mission Target	Completed
1	Andhra Pradesh	1,93,426	2,43,764
2	Andaman and Nicobar	336	336
3	Arunachal Pradesh	12,252	11,602
4	Assam	75,720	78,783
5	Bihar	3,83,079	4,04,428
6	Chandigarh	4,282	6,117
7	Chhattisgarh	3,00,000	3,26,435
8	Dadra Nagar Haveli & Daman Diu UT	1,878	2,378
9	Delhi	5,000	776
10	Goa	8,020	3,801
11	Gujarat	4,06,388	5,60,046
12	Haryana	71,000	66,638
13	Himachal Pradesh	11,266	6,743
14	Jammu and Kashmir	59,600	51,246
15	Jharkhand	1,61,713	2,18,700
16	Karnataka	3,50,000	3,93,278
17	Kerala	29,578	37,207
18	Ladakh	400	434
19	Madhya Pradesh	5,12,380	5,79,642
20	Maharashtra	6,29,819	7,22,392
21	Manipur	43,644	40,705
22	Meghalaya	5,066	1,604
23	Mizoram	16,441	13,324
24	Nagaland	23,427	21,471
25	Odisha	1,32,509	1,61,362
26	Puducherry	5,681	5,189
27	Punjab	1,02,000	1,03,683
28	Rajasthan	3,61,753	3,68,515
29	Sikkim	1,587	1,559
30	Tamil Nadu	4,37,543	5,40,866
31	Telangana	1,63,508	1,57,165
32	Tripura	19,464	22,766
33	Uttar Pradesh	8,28,237	9,00,028
34	Uttarakhand	27,640	27,940
35	West Bengal	5,15,000	2,82,542
	<b>Total</b>	<b>58,99,637</b>	<b>63,63,465</b>

**State-wise/UT-wise details of CT/PTs target and constructed**

<b>S. No.</b>	<b>States</b>	<b>Total Community and Public toilets (No. of seats)</b>	
		<b>Mission Target</b>	<b>Completed</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>21,464</b>	<b>17,799</b>
<b>2</b>	<b>Andaman and Nicobar</b>	<b>126</b>	<b>609</b>
<b>3</b>	<b>Arunachal Pradesh</b>	<b>387</b>	<b>89</b>
<b>4</b>	<b>Assam</b>	<b>3,554</b>	<b>3,356</b>
<b>5</b>	<b>Bihar</b>	<b>26,439</b>	<b>28,677</b>
<b>6</b>	<b>Chandigarh</b>	<b>976</b>	<b>2,512</b>
<b>7</b>	<b>Chhattisgarh</b>	<b>17,796</b>	<b>18,832</b>
<b>8</b>	<b>Dadra Nagar Haveli &amp; Daman Diu UT</b>	<b>219</b>	<b>615</b>
<b>9</b>	<b>Delhi</b>	<b>11,138</b>	<b>28,256</b>
<b>10</b>	<b>Goa</b>	<b>507</b>	<b>1,270</b>
<b>11</b>	<b>Gujarat</b>	<b>31,010</b>	<b>24,149</b>
<b>12</b>	<b>Haryana</b>	<b>10,393</b>	<b>11,374</b>
<b>13</b>	<b>Himachal Pradesh</b>	<b>876</b>	<b>1,700</b>
<b>14</b>	<b>Jammu and Kashmir</b>	<b>3,585</b>	<b>3,451</b>
<b>15</b>	<b>Jharkhand</b>	<b>12,366</b>	<b>9,643</b>
<b>16</b>	<b>Karnataka</b>	<b>34,839</b>	<b>36,556</b>
<b>17</b>	<b>Kerala</b>	<b>4,801</b>	<b>2,872</b>
<b>18</b>	<b>Ladakh</b>	<b>194</b>	<b>194</b>
<b>19</b>	<b>Madhya Pradesh</b>	<b>40,230</b>	<b>29,867</b>
<b>20</b>	<b>Maharashtra</b>	<b>59,706</b>	<b>1,66,465</b>
<b>21</b>	<b>Manipur</b>	<b>620</b>	<b>581</b>
<b>22</b>	<b>Meghalaya</b>	<b>362</b>	<b>152</b>
<b>23</b>	<b>Mizoram</b>	<b>491</b>	<b>1,324</b>
<b>24</b>	<b>Nagaland</b>	<b>478</b>	<b>238</b>
<b>25</b>	<b>Odisha</b>	<b>17,800</b>	<b>12,211</b>
<b>26</b>	<b>Puducherry</b>	<b>1,204</b>	<b>836</b>
<b>27</b>	<b>Punjab</b>	<b>10,924</b>	<b>11,522</b>
<b>28</b>	<b>Rajasthan</b>	<b>26,364</b>	<b>31,300</b>
<b>29</b>	<b>Sikkim</b>	<b>142</b>	<b>268</b>
<b>30</b>	<b>Tamil Nadu</b>	<b>59,921</b>	<b>92,744</b>
<b>31</b>	<b>Telangana</b>	<b>15,543</b>	<b>15,465</b>
<b>32</b>	<b>Tripura</b>	<b>586</b>	<b>1,089</b>
<b>33</b>	<b>Uttar Pradesh</b>	<b>63,451</b>	<b>70,370</b>
<b>34</b>	<b>Uttarakhand</b>	<b>2,611</b>	<b>4,694</b>
<b>35</b>	<b>West Bengal</b>	<b>26,484</b>	<b>5,746</b>
	<b>Total</b>	<b>5,07,587</b>	<b>6,36,826</b>

## State-wise/UT-wise status of Municipal Solid Waste Management

S. No.	States	Ward with 100% door to door collection, Nos.	Total Wards (Nos.)	Total waste generation (MT/D)	Total waste processing
1	Andhra Pradesh	3,826	3,877	6,378	86%
2	Andaman and Nicobar	24	24	62	87%
3	Arunachal Pradesh	488	501	147	8%
4	Assam	1,031	1,061	1,296	50%
5	Bihar	5,033	5,701	6,505	27%
6	Chandigarh	35	35	430	100%
7	Chhattisgarh	3,255	3,255	2,472	100%
8	Dadra Nagar Haveli & Daman Diu	43	43	87	100%
9	Delhi	271	271	10,521	82%
10	Goa	225	225	163	87%
11	Gujarat	1,388	1,398	10,764	95%
12	Haryana	1,656	1,667	6,217	85%
13	Himachal Pradesh	586	595	341	97%
14	Jammu and Kashmir	1,098	1,099	849	36%
15	Jharkhand	925	1,061	2,267	54%
16	Karnataka	7,056	7,240	8,770	90%
17	Kerala	3,533	3,533	1,457	99%
18	Ladakh UT	26	26	0	0%
19	Madhya Pradesh	7,587	7,591	6,603	99%
20	Maharashtra	6,660	6,662	23,530	94%
21	Manipur	303	305	180	84%
22	Meghalaya	89	123	209	29%
23	Mizoram	205	209	3	0%
24	Nagaland	210	420	137	4%
25	Odisha	2,030	2,035	1,768	93%
26	Puducherry	97	116	409	13%
27	Punjab	3,180	3,199	3,580	91%
28	Rajasthan	8,394	8,585	7,669	42%
29	Sikkim	51	51	71	75%
30	Tamil Nadu	12,748	12,774	16,111	61%
31	Telangana	3,618	3,625	11,122	99%
32	Tripura	334	334	323	99%
33	Uttar Pradesh	13,842	14,160	19,162	87%
34	Uttarakhand	1,280	1,293	1,600	93%
35	West Bengal	2,306	2,990	7,876	10%
	<b>Total/Average</b>	<b>93,433</b>	<b>96,084</b>	<b>1,59,078</b>	<b>78%</b>